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CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH: DELHI.

MP No.961/89 in  
OA 684/87

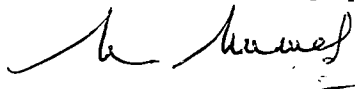
S/Shri Atma Nand & others Vs. Union of India

3.5.1989

Applicants in OA 684/87 through Shri O.P.Gupta, Counsel.

Shri S.P.Saini, Proxy counsel for Ms. Shashi Kiran,  
counsel for the Respondents.

Learned counsel for the applicants in OA 684/87 states that in view of the order of the Hon'ble Supreme Court dated 5.10.1987 passed in SLP 6255-57/87 in the case of Ashok Kumar & others Vs. Union of India & others, the present application (OA 684/87) has become infructuous and may be dismissed as such. We order accordingly.



( KAUSHAL KUMAR )  
MEMBER



( AMITAV BANERJI )  
CHAIRMAN